

of Press Information Bureau led to refusal of other newsmen to cover the official programmes ; and

(d) the reasons for excluding this correspondent from the Press party ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARMA BIR SINHA) : (a) A list of Press Correspondents taken to Visakhapatnam on the occasion of inauguration of Outer Harbour Project is laid on the Table of the House. [Placed in Library. See No. LT—3225/72]. The expenditure on the Press party was met by the Visakhapatnam Port Transport and the Hindustan Shipyard.

(b) The news coverage of the Vizag ceremony was satisfactory and the story appeared in the newspapers of all the correspondents who were taken on the tour. It is difficult to ascertain which correspondent filed despatches to his newspaper(s) and which correspondent did not.

(c) A non-accredited correspondent was nominated by the Times of India, not at the instance of Press Information Bureau, but of their own accord. He was accepted by the P. I. B. There was no refusal by other newsmen to cover the programme.

(d) Does not arise.

हेवी इलैक्ट्रीकल्स इन्वियमेंट प्लांट, हरिद्वार को हुई हानि

426. श्री शिव कुमार शास्त्री . क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत हेवी इलैक्ट्रीकल्स लिमिटेड ने अब लाभ कमाना प्रारम्भ कर दिया है ;

(ख) यदि हां, तो पिछले वर्ष इसे कितना लाभ हुआ ;

(ग) रानीपुर, हरिद्वार, का हेवी इलैक्ट्रीकल्स कारखाना क्यों लाभ कमाने में असमर्थ है ; और

(घ) रानीपुर कारखाने की कमियों को दूर करने के लिए सरकार क्या उपाय कर रही है ?

औद्योगिक विकास मन्त्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) से (घ). वर्ष 1971-72 में भारत हेवी इलैक्ट्रीकल्स लिमिटेड को 319 लाख रुपये का लाभ हुआ । भारत हेवी इलैक्ट्रीकल्स के अंतर्गत तीनों संयंत्रों में से रानीपुर (हरिद्वार) का संयंत्र सबसे बड़ा है व उसमें अभी भी विकास कार्य चल रहा है । इस एकक में टरबाइन व जैन-रेटरो का उत्पादन वर्ष 1969-70 में ही प्रारम्भ हुआ । इस प्रकार के एककों में उत्पादन वस्तुओं की जटिलता के कारण पनपने में 5 से 6 वर्षों का समय लग जाता है तब ही वे हानि रहित स्थिति में आ पाते हैं । रानीपुर के संयंत्र में कहा जा सकता है कि पनपने की स्थिति स्थिर है ।

रानीपुर एकक में उत्पादन बढ़ाने के प्रयत्न किये जा रहे हैं । अनेक पारियों में कार्य प्रारम्भ करने हेतु अतिरिक्त कर्मचारियों के प्रशिक्षण का कार्य भी आरम्भ किया गया है । ऐसी आशा है कि इन उपायों के कार्यान्वित होने से 1974-75 तक भारत हेवी इलै० लि० का हरिद्वार एकक हानिरहित स्थिति में पहुंच जायेगा ।

Setting up of Heavy Water Plants in the Country

427. SHRI P. M. MEHTA :
SHRI PURUSHOTTAM KAKOD-
KAR :

Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether three heavy water plants are being set up by the Atomic Energy Commission in different parts of the country ;

(b) if so, the cost to be incurred on these plants ; and

(c) when these are likely to be set up and the places where these are to be located ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) The Atomic Energy Commission is

setting up four heavy water plants in the country.

(b) and (c). The required information is given below :

Name of the Plant	Place	Estimated cost (Rupees in crores)	Expected date of completion
(i) Baroda Heavy Water Plant (67.2 tonnes/year)	Baroda (Gujarat)	15.10	1973
(ii) Kota Heavy Water Plant (100 tonnes/year)	Kota (Rajasthan)	35.79	1974
(iii) Tuticorin Heavy Water Plant (71.3 tonnes/year)	Tuticorin - (Tamilnadu)	21.32	1974-75
(iv) Talcher Heavy Water Plant (62.7 tonnes/year)	Talcher (Orissa)	21.10	1976

Forward Trading in Cotton

428. SHRI VASANT SATHE : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have sanctioned forward trading in cotton ; and

(b) if so, at which centres ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD)

(a) and (b). Futures or hedge trading is not permitted in cotton. Forward trading in the form of Transferable Specific Delivery Contracts (TSD Contracts) is permitted in the Bengal Deshi variety of cotton under the auspices of East India Cotton Association, Bombay. Forward trading in the form of Non-Transferable Specific Delivery Contracts (NTSD Contracts) of three months duration has been permitted in all varieties of cotton throughout the country.

Abolition of Death Penalty

429. SHRI B. S. BHAURA :
SHRI JHARKHANDE RAI :

Will the Minister of HOME AFFAIRS be

pleased to state :

(a) whether there is any proposal under consideration to do away with the death penalty in the country, and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b). The matter is being considered in all its aspects, in connection with the proposals for comprehensive revision of the Indian Penal Code.

Study by Foreign Investment Board regarding Companies Manufacturing Cosmetics

430. SHRI N. K. SANGHI : Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Foreign Investment Board has completed a study of the Companies manufacturing cosmetics in the country with majority foreign equity with a view to compare their expert performance with repatriation of foreign exchange by them by way of